

Respected sir,

I, Anshuman Dwivedi want to raise my concern against the following 'mandatory' provision made in the year 2008 as per the following

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<https://secure.mygov.in/group-issue/consultation-need-send-free-printed-bills-postpaid-users-mobile-and-landline-services/>

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...and I have many reasons which deserve your attention even if these might have been brought to you through other comrades.

Many in our industry feel the need of this provision not as relevant today as it was back then in 2008

With a rough presumption, if 3 crore people are receiving monthly bills whether mobile/landline/postpaid,

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Now as per Google it takes one tree for 10k pages so for distributing bills, we axe 3000 trees per month in India or 100 trees per day

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If we add electricity, other taxes bills in it so we axe 300 trees per day or even higher...

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Now, by mandating submission of hard copy of these bills as documentary proof, we force people to take multiple xerox of these so the number '300 trees per day' rise even higher.

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We all have already seen in news that with increasing deforestation, the subsequent climate change aggravates the problem of simultaneously occuring floods and droughts in adjoining areas.

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<https://www.climaterealityproject.org/blog/why-does-climate-change-lead-more-floods-and-droughts>

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Why not do our part by contributing to save paper usage if not directly planting a tree, now more reasons follow for this.

Since the penetration of mobiles and more specifically smartphones and 'data consumption' being increasing day by day in public, it is worthwhile to presume that the public will accept the order to switch over to e-bills if implemented.

This is in line with the 'Digital India Movement', which is already a buzzword with public and we can ride on it.

Although the order was relevant in 2008, but not now, More so because...

In private banks, they charge for printed statement as it's all there online but this does not affect their business.

Even the government has taken steps to make digital copy of documents be as effective as the hardcopy one, through apps like DIGILOCKER.

Then why should TRAI, a body supposed to be at forefront of technological implementations to the best cause, be lagging on this subject.

Sir, for making all government service providers to bring it down to their customers to stick to e-bills and provide printed bills only on demand and that too chargeable for subsequent copies.....your help is sought after in the form of reframed guidelines.

Let's work for the Nature!

kindly respect other such requests from our fraternity and other thinkers, with a response from you.

Thanks & Regards,
Anshuman